

PNorms Committee Minutes of the Meeting No. 12-/AM 21-22 dated 15.12.2021 under the Chairmanship of **ShriHardeep Singh, Addl. DGFT.**

The following Members of the Committee were present in the meeting:-

- (i) ShriShaish Kumar, Technical Expert
- (ii) Shri D.N. Mathur, Technical Expert
- (iii) ShriNandLal, Technical Expert

The Committee first considered the minutes of the Norms Committee Meeting No. 12-/AM 21-22 dated 15.12.2021 for confirmation and confirmed the same without any change.

Note:-

In certain cases the decision of the Norms Committee refers to the Recommendations observations received from concerned Technical Authority in earlier cases of similar products. A scanned copy of such documents is placed at the end of the Minutes. The scanned copy uploaded is to be accepted. Scanned copy of the UO No./OM No. is reflected in the Minutes.

Manual Cases

MEETING NUMBER : NC/4/MEET/NOV/2021-22/ 12-/AM 21-22 dated 15.12.2021

Case No. M- 767 NC No. 12/21-22 Date : 15.12.2021	M/s. Sri VijaylakshmiAgarbathi Works RLA. No. 07/24/040/00225/AM20 HQ F.No. 01/83/050/0000/AM21 Licence No. 071011592 dated 31.12.2019	Status Case: Deferred
Deccision :- The Committee considered the case as per Agenda and decided to call for the information of following deficiencies: 1. Item of Export in Nos size wise. 2. Complete Spec. of Import along with copy of shipping bill. 3. Item of import in nos.size wise. 4. % wastage in terms of Nos. 5. Documents to prove nexus in quantity of import and exports D/L has been issued to the firm on 16.12.2021. Hence, the Committee decided to Defer the case.		

Case No. M- 768 NC No. 12/21-22 Date : 15.12.2021	M/s. Bhagiradha Chemical s & Industries Limited, Hyderabad RLA. No. 09/24/040/00043/AM19 HQ F.No 01/83/050/00483/AM19 Licence No.0910066211 dated 09.05.2018	Status Case: Approved
Deccision :- The Committee considered the case as per agenda and as per the discussion held in the Norms Committee, it has been decided to amend/enhance the quantity of Import Qty as under for ratification purpose :- Export Item – <i>Azoxystrobin Technical 98% Min.</i> Qty - 1 Kg		
Import Item		Revised Norms

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<i>TrimethylOrthoformate</i>	0.860 Kg
<i>Ortho-Cyanophenol</i>	0.378 Kg
<i>4,6-dichloro Pyrimidine</i>	0.692 Kg
<i>2-Hydroxyphenyl acetic</i>	0.880 Kg
All other conditions of norms ratified earlier will remain unchanged. RA concerned may take necessary action under Para 4.7 of HBP as per above decision of).	

Case No. M- 769 NC No. 12/21-22 Date : 15.12.2021	M/s. Sri VijaylakshmiAgarbathi Works RLA. No. 07/24/040/00148/AM20 HQ F.No. 01/83/050/0000/AM21 Licence No. 0710117099 dated 06.10.2020	Status Case: Deferred
Decision :- The Committee considered the case as per Agenda and decided to call for the information of following deficiencies: 1. Item of Export in Nos size wise. 2. Complete Spec. of Import along with copy of shipping bill. 3. Item of import in nos.size wise. 4. % wastage in terms of Nos. 5. Documents to prove nexus in quantity of import and exports D/L has been issued to the firm on 16.12.2021. Hence, the Committee decided to Defer the case.		

Case No. M- 770 NC No. 12/21-22 Date : 15.12.2021	M/s. Sri VijaylakshmiAgarbathi Works RLA. No. 07/24/040/00260/AM20 HQ F.No. 01/83/050/0000/AM21 Licence No. 0710116111 dated 11.02.2020	Status Case: Deferred
Decision :- The Committee considered the case as per Agenda and decided to call for the information of following deficiencies: 1. Item of Export in Nos size wise. 2. Complete Spec. of Import along with copy of shipping bill. 3. Item of import in nos.size wise. 4. % wastage in terms of Nos. 5. Documents to prove nexus in quantity of import and exports D/L has been issued to the firm on 16.12.2021. Hence, the Committee decided to Defer the case.		

Case No. M- 771 NC No. 12/21-22 Date : 15.12.2021	M/s. Agro Life Science Corporation , Kolkata RLA. No. 02/24/040/00162/AM20 Licence No.0210209683 dated 16.01.2020	Status Case: Approved
Decision;The Committee considered the case as per agenda and as per the discussion held in the Norms Committee, it has been decided to amend the unit of Import Qty as under for ratification purpose :- Export Item – Metribuzine Tech 95%		

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Import Item	Existing Norms	Revised Norms
4-Amino-6-(Tert-Butyl)-3 Mercapto-1,2,4-Triazin-5(4H)-One 95 % Qty - 10000 Kg	9700 Litre	9700 Kg
All other conditions of norms ratified earlier will remain unchanged. RA concerned may take necessary action under Para 4.7 of HBP as per above decision of).		

Case No. M- 772 NC No. 12/21-22 Date : 15.12.2021	M/s. Kiri Industries Ltd., Ahmadabad RLA. No. 08/24/040/00190/am19 HQ F.No. 01/83/50/508/Am19/ Licence No.0810143387 dated 06.09.2018	Status Case: Approved
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The Committee considered the case as per agenda and as per the discussion held in the Norms Committee, it has been decided to amend/enhance the quantity of Import Qty as under for ratification purpose :-

Export Item – Reactive Black KVN –
Qty- 1 KG

Import Item	Revised Norms
J. ACID	0.0715 Kg
Meta PhenyleneDiamine	0.0825 Kg

All other conditions of norms ratified earlier will remain unchanged.
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of).
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Case No. M- 773 NC No. 12/21-22 Date : 15.12.2021	M/s. Mulla Abdul Hussain Sons Kerala RLA. No. 07/24/040/00169/AM19 HQ F.No 01/83/050/01081/AM19 Licence No.0710114125 dated 14.11.2018	Status Case: Deferred
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Decision: The Committee considered the case as per Agenda and decided to call for the information of following deficiencies:

- 1.To indicate total Cubic Metre with specification/Dimension of each export item and also specification/Dimension of import items.
2. Complete calculation for requirement of pine wood, indicating its wastage with justification of wastage.

D/L has been issued to the firm on 16.12.2021. Hence, the Committee decided to **Defer** the case.

Case No. M- 774 NC No. 12/21-22 Date : 15.12.2021	M/s. Shital Industries Ltd., Gujarat RLA. No. 08/24/040/00093/AM17 HQ F.No. 01/83/50/667/AM17 Licence No.0810138210 dated 24.06.2016	Status Case: Deferred
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Decision: The committees considered the case as per agenda in the presence of technical expert and decided to defer

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the case for the further examination. The case has been referred for technical assessment.

Case No. M- 775 NC No. 12/21-22 Date : 15.12.2021	M/s. Evonik Catalysts India Pvt Ltd., RLA. No. 03/94/040/01113/AM19 HQ F.No. 01/83/50/00061/AM20 Licence No.0310828588 dated 25.04.2019	Status Case: Approved	
Decision: <i>The committee considered the case as per agenda and decided to ratify the norms as under:-</i>			
Export Item	Quantity	Import Item	Quantity
Nickel Catalyst (Containing 23% Nickel)	350,000 Kg	Nickel Metal (Cathodes, Pellets,Briquetts, Flakes	82319.5 Kg
		For Import item No. 2	Not allowed as duty have been paid by firm
		For Import item No. 3	(Soda Ash) Not allowed being Indiginous
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of).			

Case No. M- 776 NC No. 12/21-22 Date : 15.12.2021	M/s. Hindustan Platinum Pvt Ltd., RLA. No. 03/94/040/00181 /AM19 HQ F.No. 01/83/50/000/AM20 Licence No.0310821557 dated 08.06.2018	Status Case: Approved	
Decision: <i>The committee considered the case as per agenda and decided to ratify the norms as under:-</i>			
Export Item	Quantity	Import Item	Quantity
10% Palladium on carbon catalyst (Net content of Palladium -300 KGS and activated carbon-2700.00 KGS)	3000.00 Kg	1.PALLADIUM	345.44 Kg
		2. PLATINUM	350.50 Kg
		3. Rhodium	31.25 Kg
BIS (Triphenyl phosphine) Palladium (II) Chloride (Palladium content 15-15.2%) (Net content of PALLADIUM –45.44 KGS)	300.00 Kg	4. ACTIVATED CARBON	3175.0 Kg
Potassium Tetra Choloro Palatinate (Platinum content 46-47 %) (Net Content of platinum – 325.50 KGS)	700.00 Kg		
5 % Platinum on carbon (Net Content of platinum-25.00 KGS and activated carbon 475.00 KGS)	500.00 Kg		

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Chlorotris (Triphenylphosphine) Rhodium (1) (Rhodium content 10.50%-12.50%) (Net content of rhodium – 31.250 KGS)	250.00 Kg	
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of).		

Case No. M- 777 NC No. 12/21-22 Date : 15.12.2021	M/s. Hindustan Platinum Pvt Ltd., RLA. No. 03/94/040/0 0961 /AM17 Licence No.0310813626 dated 29.05.2017	Status Case: Approved
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Decision: The committee considered the case as per agenda and decided to ratify the norms as under:-

Export Item	Quantity	Import Item	Quantity
%Palladium on Calcium Carbonate Catalyst (Net content of Palladium -25.00 KGS)	2000.00 Kg	Palladium	1.0 Kg/Kg content in export
20% Palladium Hydroxide On Carbon Catalyst (Net content of Palladium -60.00 Kgs)	1000.00 Kg		
10% Palladium hydroxide on carbon catalyst (net content of palladium- 5.00 KGS)	1000.00 Kg		
Tris (Dibenzylideneacetone) Dipalladium (o) (CAS No. 51364-51-3)(Palladium content 22%-23.50%) (Net content of Palladium -23.50 KGS)	200 .00 Kg		
1,1- BIS(Diphenylphosphinoferrocene) Palladium (II) Dichloride dichloromethane adduct (CAS No. 95464 05-4) (PD content 12.90 % -13.10%) (Net content of palladium -13.10 KGS)	200.00 Kg		
Tetrakis (triphenylphosphine) Palladium (O) (CAS No. 14221- 01-3) (Palladium content 9% - 9.21%) (net content of palladium-23.03KGS) Note: At the time of export applicant will declared exact nett content of PALLADIUM in export.	200.00 Kg		

*Note :: At the time of export applicant will declared exact nett content of Palladium in export.
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of Norms Committee.*

Case No. M- 778 NC No. 12/21-22 Date : 15.12.2021	M/s. Hindustan Platinum Pvt Ltd., RLA. No. 03/94/040/ 00745 /AM18 Licence No.0310817952 dated 20.12.2017	Status Case: Approved
Decision: <i>The committee considered the case as per agenda and decided to ratify the norms as under:-</i>		
Export Item	Quantity	Import Item Quantity
RUTHENIUM (IV) OXIDE HYDRATE (RUTHENIUM CONTENT (50%-60%)	400.00 Kg	RUTHENIUM 1.0 Kg/Kg content in export
5% PALLADIUM ON BARIUM SULPHATE CATAL YST	1000.00 Kg	PALLADIUM 1.0 Kg/Kg content in export
RHODIUM OCTANOATE (RHODIUM CONTENT 26.25%-26.50%)	300.00 Kg	RHODIUM 1.0 Kg/Kg content in export
Note : At the time of export applicant will declared exact nett content of each precious metal in export. RA concerned may take necessary action under Para 4.7 of HBP as per above decision of Norms Committee.		

Case No. M- 779	M/s. Hindustan Platinum Pvt Ltd.,	Status Case:
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NC No. 12/21-22 Date : 15.12.2021	RLA. No. 03/94/040/ 00546 /AM18 Licence No.0310816577 dated 27.10.2017	Approved
Decision: <i>The committee considered the case as per agenda and decided to ratify the norms as under:-</i>		
Export Item	Quantity	Import Item Quantity
PLATINUM / PALLADIUM / RHODIUM CAT ALYST GAUZES (WITH DIFFRENT METAL COMBINATION AND % OF METAL CONTENT)	100 .00 Kg	PLATINUM 1.0 Kg/Kg content in export PALLADIUM 1.0 Kg/Kg content in export RHODIUM 1.0 Kg/Kg content in export
PALLADIUM / NICKEL ALLOY CATCHMENT GAUZES (PALLADIUM CONTENT 94%-96%)	50.00 Kg	
Note :At the time of export applicant will declared exact nett content of each precious metal in export. RA concerned may take necessary action under Para 4.7 of HBP as per above decision of Norms Committee.		

Case No. M- 780 NC No. 12/21-22 Date : 15.12.2021	M/s. Hindustan Platinum Pvt Ltd., RLA. No. 03/94/040/0 0147 /AM18 Licence No.0310814084 dated 19.06.2017	Status Case: Approved
Decision: <i>The committee considered the case as per agenda and decided to ratify the norms as under:-</i>		
Export Item	Quantity	Import Item Quantity
Palladium(II) Acetate (Palladium content 47% - 48.50%)	300 Kg	PALLADIUM 1.0 Kg/Kg content in export PLATINUM 1.0 Kg/Kg content in export RHODIUM 1.0 Kg/Kg content in export ACTIVATED CARBON 1.0Kg/Kg content in export
1% PLATINUM ON CARBON CATALYST	300.00 Kg	
5% RHODIUM ON CARBON CATALYST	300.00 Kg	
10% RHODIUM ON CARBON CATALYST	300.00 Kg	
1.I-BIS (DIPHENYLPHOSPHINO FERROCENE) D1CHLOROPALLADIUM (II) (CAS NO. 72287-26-4) (PD CONTENT 13.50%-15.50%)	100.00 Kg	

Note :At the time of export applicant will declared exact nett content of each precious metal and activated Carbon in export.

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of Norms Committee.

Case No. M- 781 NC No. 12/21-22 Date : 15.12.2021	M/s. Hindustan Platinum Pvt Ltd., RLA. No. 03/94/040/00674 /AM17 Licence No.0310813903dated 12.06.2017	Status Case: Approved	
Decision: <i>The committee considered the case as per agenda and decided to ratify the norms as under:-</i>			
Export Item	Quantity	Import Item	Quantity
CHLOROPLATINIC ACID (PLATINUM CONTENT 18%-30%)	3500.00 Kg	PLATINUM	1.0 Kg/Kg content in export
PALLADIUM CHLORIDE (PALLADIUM CONTENT 18%-30%)	3500.00 Kg	PALLADIUM	1.0 Kg/Kg content in export
Note :At the time of export applicant will declared exact nett content of each precious metal and in export.			
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of Norms Committee.			

Case No. M- 782 NC No. 12/21-22 Date : 15.12.2021	M/s. Hindustan Platinum Pvt Ltd., RLA. No. 03/94/040/00516 /AM16 Licence No.0310800628 dated 03.12.2015	Status Case: Approved	
Decision: <i>The committee considered the case as per agenda and decided to ratify the norms as under:-</i>			
Export Item	Quantity	Import Item	Quantity
GOLD CHLORIDE (GOLD CON ENT 20% - 55%)Net content of gold in export product 375 kgs.K.G Note : Karat of Gold inimport & export should match	1000 .00 Kg	GOLD of relevant Karat	1.0 Kg/ Kgcontent of Gold contained in export Product.
<i>RA concerned may take necessary action under Para 4.7 of HBP as per above decision of Norms Committee.</i>			

Case No. M- 783 NC No. 12/21-22 Date : 15.12.2021	M/s. Hindustan Platinum Pvt Ltd., RLA. No. 03/94/040/00483 /AM21 Licence No.0310839397 dated 09.11.2020	Status Case: Approved	
Decision: <i>The committee considered the case as per agenda and decided to ratify the norms as under:-</i>			
Export Item	Quantity	Import Item	Quantity
PALLADIUM (II) CHLORIDE (PALLADIUM CONTENT 59.00%-61.00%) (NET CONTENT OF PALLADIUM- 30.00KGS)	50.00 Kg	PALLADIUM	1.0 Kg/Kg content in export

PALLADIUM CHLORIDE (PALLADIUM CONTENT 18.00%-30.00%) (NET CONTENT OF PALLADIUM 15.00 KGS)	50.00 Kg		
5% PALLADIUM ON CALCIUM CARBONATE CATALYST (NET CONTENT OF PALLADIUM-35.00 KGS	700.00 Kg		
TRIS(DIBENZYLIDENEACETONE) DIPALLADIUM (0) (CAS NO. 51364-51-3) (PALLADIUM' CONTENT 22% - 23.50%) (NET CONTENT OF PALLADIUM-11.00 KGS	50.00 Kg		
1,1-BIS (DIPHENYLPHOPHINO FERROCENE) PALLADIUM (II)DICHLORIDE DICHLOROMETHANE ADDUCT (CAS NO. 95464-05-4) (PD CONTENT 12.90% -13.10%) (NET CONTENT OF PALLADIUM-13.00 KGS) Note :.	100.00 Kg		
<i>Note : At the time of export applicant will declared exact nett content of PALLADIUM in exportRA concerned may take necessary action under Para 4.7 of HBP as per above decision of Norms Committee.</i>			

Case No. M- 784 NC No. 12/21-22 Date : 15.12.2021	M/s. Hindustan Platinum Pvt Ltd., RLA. No. 03/94/040/00485 /AM21 Licence No.0310839398 dated 09.11.2020	Status Case: Approved	
Decision: <i>The committee considered the case as per agenda and decided to ratify the norms as under:-</i>			
Export Item	Quantity	Import Item	Quantity
1% PLATINUM ON CARBON CATALYST. (NET CONTENT OF PLATINUM- 0.10 KGS)	10.00 Kg	1. PLATINUM	1.0 Kg/Kg content in export
5% PLATINUM ON CARBON (NET CONTENT OF PLATINUM- 2.5 KGS)	50.00 Kg	2 .ACTIVATED CARBON	1.0 Kg/Kg content in export
PLATINUM (IV) OXIDE (CAS NO. 1314-15-4) (PLATINUM CONTENT 80.00%-84.00%) (NET CONTENT OF PLATINUM- 16.00 KGS)	20.00 Kg		
POTASSIUM TETRA CHLORO	250.00		

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PLATI ATE (PLATINUM CONTENT 46-47% (NET CONTENT OF PLATINUM- 115.00 KGS)	Kg	
TETRAKIS (TRIPHENYLPHOSPHINE) PLATINUM(CAS NO. 14221-02-4) (PLATINUM CONTENT 15.10% - 16.10%) (NET CONTENT OF PLATINUM- 6.04 KGS)	40.00 Kg	
Note :At the time of export applicant will declared exact nett content of PLATINUM and Activated Carbon in export RA concerned may take necessary action under Para 4.7 of HBP as per above decision of Norms Committee		

Case No. M- 785 NC No. 12/21-22 Date : 15.12.2021	M/s. Grindwell Norton Ltd., Mumbai RLA. No. 03/94/040/00721/AM18 HQ F.No 01/83/050/00005/AM19 Licence No.0310818489 dated 15.01.2018	Status Case: Approved	
Decision: The committee considered the case as per agenda and decided to ratify the norms as under:-			
Export Item	Quantity	Import Item	Quantity
ForceramFlate Plate 405 x 405 x8.5 mm (3.9 Kg)	1 Number	Silicon Carbide Grains FCP 07	1.627 Kg
		Silicon Carbide Grains 100 F	1.708 Kg
		Reactive Alumina	0.217 Kg
		Silicon Metal	0.737 Kg
ForceramFlate Plate 405 x 405 x9.5 mm (4.40 Kg)	1 Number	Silicon Carbide Grains FCP 07	1.835 Kg
		Silicon Carbide Grains 100 F	1.928 Kg
		Reactive Alumina	0.222 Kg
		Silicon Metal	0.837 Kg
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of Norms Committee.			

Case No. M- 786 NC No. 12/21-22 Date : 15.12.2021	M/s. Hindustan Platinum Pvt Ltd., RLA. No. 03/94/040/00486 /AM21 Licence No.0310839398 dated 09.11.2020	Status Case: Approved	
Decision: <i>The committee considered the case as per agenda and decided to ratify the norms as under:-</i>			
Export Item	Quantity	Import Item	Quantity
5% RHODIUM ON CARBON CATALYST (NET CONTENT OF RHODIUM- 1.00 KGS)	20.00 Kg	RUTHENIUM 1.0 Kg/Kg content in export	

10% RHODIUM ON CARBON CATALYST(NET CONTENT OF RHODIUM- 10.00 KGS)	100.00 Kg	RHODIUM 1.0 Kg/Kg content in export ACTIVATED CARBON 1.0 Kg/Kg content in export
CHLOROTRIS (TRIPHENYLPHOSPHINE) RHODIUM (I) (RHODIUM CONTENT.10.50% - 12.50%) (NET CONTENT OF RHODIUM- 10.50 KGS)	100.00 Kg	
5% RUTHENIUM ON CARBON CATALYST (NET CONTENT OF RUTHENIUM- 1.00 KGS)	20.00 Kg	
DICHLOROBIS-(P-CYMENE) RUTHENIUM (II) DIMER (CAS NO. 52462-29-0) (RUTHENIUM CONTENT 33.00%-33.30%(NET CONTENT OF RUTHENIUM- 66.00 KGS)	200.00 Kg	
Note : At the time of export applicant will declared exact nett content of each precious metal and ACTIVATED CARBON in export. <i>RA concerned may take necessary action under Para 4.7 of HBP as per above decision of Norms Committee.</i>		

Case No. M- 787 NC No. 12/21-22 Date : 15.12.2021	M/s. Hindustan Platinum Pvt Ltd., RLA. No. 03/94/040/00386 /AM21 Licence No.0310839313 dated 04.11.2020	Status Case: Approved	
Decision: <i>The committee considered the case as per agenda and decided to ratify the norms as under:-</i>			
Export Item	Quantity	Import Item	Quantity
10% PALLADIUM ON CARBON CATALYST (NET CONTENT OF PALLADIUM - 120.00 KGS AND ACTIVATED CARBON-1080.00 KGS)	1200.00 Kg	PALLADIUM 1.0 Kg/Kg content in export ACTIVATED CARBON 1.0 Kg/Kg content in export	
PALLADIUM (II) ACETATE (PALLADIUM CONTENT 47%- 48.50%)(NET CONTENT OF PALLADIUM- 47.00 KGS)	100.00 Kg		
10% PALLADIUM HYDROXIDE ON CARBON CATALYST (NETCONTENT OF	100.00 Kg		

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PALLADIUM- .10.00 KGS)		
20% PALLADIUM HYDROXIDE ON CARBON CATALYST (NET CONTENT OF PALLADIUM- 30.00 KGS)	150.00 Kg	
5% PALLADIUM ON ALUMINA CATALYST (NET CONTENT OF PALLADIUM- 17.50 KGS)	350.00 Kg	
Note :At the time of export applicant will declared exact nett content of PALLADIUM and Activated Carbon in export. RA concerned may take necessary action under Para 4.7 of HBP as per above decision of Norms Committee.		

Case No. M- 788 NC No. 12/21-22 Date : 15.12.2021	M/s. Hindustan Platinum Pvt Ltd., RLA. No. 03/94/040/00060/AM21 Licence No.0310836564 dated 08.06.2020	Status Case: Deferred
Decision: The Committee considered the case as per Agenda and decided to call for the information of following deficiencies: 1. Exact Net content of each import item in export. 2. COA of import item indicating % composition of each metal. D/L has been issued to the firm on 20.12.2021. Hence, the Committee decided to Defer the case.		

Case No. M- 789 NC No. 12/21-22 Date : 15.12.2021	M/s. Hindustan Platinum Pvt Ltd., RLA. No. 03/94/040/1025 /AM 20 Licence No.0310835452dated 17.03.2020	Status Case: Approved	
Decision: <i>The committee considered the case as per agenda and decided to ratify the norms as under:-</i>			
Export Item	Quantity	Import Item	Quantity
2% PALLADIUM ON ALUMINIUM SILICATE (HPIN CATALYST) (NET CONTENT OF PALLADIUM - 500.00 KGS AND SODIUM SILICO ALUMINATE SILICALIT- 24500.00 KGS)	25,000 Kg	PALLADIUM	500 Kg
		SODIUM SILICO ALUMINATE SILICALIT	24,500.00 Kg
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of Norms Committee.			

Case No. M- 790 NC No. 12/21-22 Date : 15.12.2021	M/s. Hindustan Platinum Pvt Ltd., RLA. No. 03/94/040/00178/AM21 Licence No.0310836856 dated 24.06.2020	Status Case: Deferred
Decision: The Committee considered the case as per Agenda and decided to call for the information of following deficiencies: 3. Exact Net content of each import item in export.		

4. COA of import item No.1 indicating % composition of each metal.
D/L has been issued to the firm on 20.12.2021. Hence, the Committee decided to **Defer** the case.

Case No. M- 791 NC No. 12/21-22 Date : 15.12.2021	M/s. Hindustan Platinum Pvt Ltd., RLA. No. 03/94/040/00389/AM21 Licence No.0310838175 dated 09.09.2020	Status Case: Deferred
Decision: The Committee considered the case as per Agenda and decided to call for the information of following deficiencies: 5. Actual Net content of precisions metal in Export. 6. COA of import item indicating %composition of each metal. D/L has been issued to the firm on 20.12.2021. Hence, the Committee decided to Defer the case.		

Case No. M- 792 NC No. 12/21-22 Date : 15.12.2021	M/s. Hindustan Platinum Pvt Ltd., RLA. No. 03/94/040/00219/AM21 Licence No.0310837039/ dated 06.07.2020	Status Case: Deferred
Decision: The Committee considered the case as per Agenda and decided to call for the information of following deficiencies: 1. Net content of each precious metal in export. 2. COA of import item indicating % Precisions metal. 3. Complete Specific of import item No.4& 5. D/L has been issued to the firm on 20.12.2021. Hence, the Committee decided to Defer the case.		

Case No. M- 793 NC No. 12/21-22 Date : 15.12.2021	M/s. Hindustan Platinum Pvt Ltd., RLA. No. 03/94/040/00447/AM21 Licence No.0310838428 dated 24.09.2020	Status Case: Deferred
Decision: The Committee considered the case as per Agenda and decided to call for the information of following deficiencies: 4. % Purity of Silver in Export. 5. Exact Net content o Silver (wastage % purity) in Import. D/L has been issued to the firm on 20.12.2021. Hence, the Committee decided to Defer the case.		

Case No. M- 794 NC No. 12/21-22 Date : 15.12.2021	M/s. Hindustan Platinum Pvt Ltd., RLA. No. 03AA04077984/AM22 Licence No.0311007634 dated 11.10.2021	Status Case: Deferred
Decision: The Committee considered the case as per Agenda and decided to call for the information of following deficiencies: 6. % Purity of Silver in Export. 7. Exact description of Export item No.1 & 2. D/L has been issued to the firm on 20.12.2021. Hence, the Committee decided to Defer the case.		

Case No. M- 795 NC No. 12/21-22 Date : 15.12.2021	M/s. Hindustan Platinum Pvt Ltd., RLA. No. 03AA04079316 /AM22 Licence No.0311007309 dated 28.09.2021	Status Case: Deferred
Decision: The Committee considered the case as per Agenda and decided to call for the information of following deficiencies: 1. For export item No.02 net content of Palladium is 63.05 Kg. while import is only 61.1 Kg. D/L has been issued to the firm on 20.12.2021. Hence, the Committee decided to Defer the case.		

Case No. M- 796 NC No. 12/21-22	M/s. Hindustan Platinum Pvt Ltd., RLA. No. 03AA04032704 /AM21	Status
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Date : 15.12.2021	Licence No.0311002911dated 08.04.2021	Case: Approved
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Decision: The committee considered the case as per agenda and decided to ratify the norms as under:-

Export Item	Quantity	Import Item	Quantity
2 PERCENT PALLADIUM ONALUMINIUM SILICA TE (HPTN CAT AYST) (NET CONTENT OF PALLADIUM - 500.00 KGS AND SODIUM SILICO ALUMINATESILICALIT - 24500.00 KGS)	25,000 Kg	1. PALLADIUM	500 Kg
		2. SODIUM SILICO ALUMINATE SILICALIT	24,500.00 Kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of Norms Committee.

Case No. M- 797 NC No. 12/21-22 Date : 15.12.2021	M/s. Hindustan Platinum Pvt Ltd., RLA. No. 03AA0402234/AM 21 Licence No.0311001508dated	Status Case: Approved
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Decision: The committee considered the case as per agenda and decided to ratify the norms as under:-

Export Item	Quantity	Import Item	Quantity
PLATINUM / PALLADIUM / RHODIUM CAT AYST GAUZES (WITH DIFFERENT METAL COMBINATION AND PERCENT AGE OF METAL CONTENT) (NET CONTENT OF PLATINUM- 60.00 KGS, PALLADIUM - 12.0.0KGS AND RHODIUM - 8.00 KGS)	80 Kg	PLATINUM	60 Kg
		PALLADIUM	12 Kg
		RHODIUM	8 Kg
PALLADIUM / NICKEL ALLOY CATCHMENT GAUZES (PALLADIUM CONTENT 94 PERCENTAGE - 96 PERCENTAGE) ((NET CONTENT OF PALLADIUM - 45.00 KGS)	50 Kg	PALLADIUM	45.00 Kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of Norms Committee.

Case No. M- 798 NC No. 12/21-22 Date : 15.12.2021	M/s. Hindustan Platinum Pvt Ltd., RLA. No. 03/94/040/00642/AM21 Licence No.0310839714 dated 25.11.2020	Status Case: Deferred
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Decision: The Committee considered the case as per Agenda and decided to call for the information

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of following deficiencies:

1. Exact Net content of each import item in export.

D/L has been issued to the firm on 20.12.2021. Hence, the Committee decided to **Defer** the case.

Case No. M- 799 NC No. 12/21-22 Date : 15.12.2021	M/s. Hindustan Platinum Pvt Ltd., RLA. No. 03/94/040/00509AM 21 Licence No.0310838973dated 19.10.2020	Status Case: Approved	
Decision: <i>The committee considered the case as per agenda and decided to ratify the norms as under:-</i>			
Export Item	Quantity	Import Item	Quantity
2 PERCENT PALLADIUM ONALUMINIUM SILICA TE (HPTN CAT ALYST) (NET CONTENT OF PALLADIUM - 500.00 KGS AND SODIUM SILICO ALUMINATESILICALIT - 24500.00 KGS)	25,000 Kg	1. PALLADIUM	500 Kg
		2. SODIUM SILICO ALUMINATE SILICALIT	24,500 Kg
<i>RA concerned may take necessary action under Para 4.7 of HBP as per above decision of Norms Committee.</i>			

Case No. M- 800

NC No. 12/21-22

Date : 15.12.2021

M/s. Hindustan Platinum Pvt Ltd.,

RLA. No. 03/94/040/00484 /AM21

Licence No.0310838884 dated 15.10.2020

Status Case:

Approved

Decision: The committee considered the case as per agenda and decided to ratify the norms as under:-

Export Item	Quantity	Import Item	Quantity
TETRAKIS (TRIPHENYLPHOSPHINEPALLADIUM (0) (CAS NO. 14221-01-3) (PALLADIUM CONTENT 9%- 9.21%)NET CONTENT OF PALLADIUM- 11.25 KGS)	125.00 Kg	PALLADIUM	105.910 Kg
B1S (TRIPHENYL PHOSPHINE)PALLADIUM (II) CHLORIDE (PALLADIUMCONTENT 15-15.2%)NET CONTENT OF PALLADIUM- 4.50 KGS)	30.00 Kg		
1,1 BIS (DIPHENYLPHOPHINO FERROCENE) DICHLOROPALLADIUM (II) (CAS NO. 72287-26-4) (PD CONTENT 13.50%- 15.50%) (NET CONTENT OF PALLADIUM – 1.35KGS)	10.00 Kg		
5% PALLADIUM ON CARBON CATALYST (NET CONTENT OF PALLADIUM – 85.00 KGS)	1700.00 Kg		
BIS (DIBENZYLIDENEACETONE) PALLADIUM (0) (CAS NO. 32005-36-	10.00 Kg		

0) (PALLADIUM CONTENT 18.00%-19.00%) (NET CONTENT OF PALLADIUM- 1.80 KGS)			
TRIS (DIBENZYLIDENEACETONE DIPALLADIUM CHLOROFORM ADDUCT (CAS NO. 52522-40-4) (PALLADIUM CONTENT 20.05%-21.05%_ (NET CONTENT OF PALLADIUM – 2.01 KGS)	10.00 Kg		
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of).			

Case No. M- 801 NC No. 12/21-22 Date : 15.12.2021	M/s. Hindustan Platinum Pvt Ltd., RLA. No. 03/94/040/00302`/AM19 Licence No.0310822595 dated 25.07.2018	Status Case: Deferred
Decision: The Committee considered the case as per Agenda and decided to call for the information of following deficiencies: 1. Exact Net content of each import item in export. D/L has been issued to the firm on 20.12.2021. Hence, the Committee decided to Defer the case.		

Case No. M- 802 NC No. 12/21-22 Date : 15.12.2021	M/s. Hindustan Platinum Pvt Ltd., RLA. No. 03/94/040/00752/AM19 Licence No.0310825610 dated 11.12.2018	Status Case: Deferred
Decision: The Committee considered the case as per Agenda and decided to call for the information of following deficiencies: 1. Exact Net content of each import item in export. D/L has been issued to the firm on 20.12.2021. Hence, the Committee decided to Defer the case.		

Case No. M- 803 NC No. 12/21-22 Date : 15.12.2021	M/s. Hindustan Platinum Pvt Ltd., RLA. No. 03/94/040/00642/AM21 Licence No.0310825609 dated 11.12.2018	Status Case: Deferred
Decision: The Committee considered the case as per Agenda and decided to call for the information of following deficiencies: 1. Exact Net content of each import item in export. D/L has been issued to the firm on 20.12.2021. Hence, the Committee decided to Defer the case.		

Case No. M- 804 NC No. 12/21-22 Date : 15.12.2021	M/s. Kaleesuwari Refinery and Industry Pvt Ltd., Kakinada RLA. No. 09/24/040/00433/AM18 HQ F.No 01/83/171/20?AM18 Licence No. Nil	Status Case: Deferred
Decision: The committees considered the case as per agenda in the presence of technical expert and decided to defer the case for the further examination. The case has been referred for technical assessment.		

Date:22.12.2021
Place:New Delhi


Chetan Parkash Jaggarwal
Foreign Trade Development Officer